

**Government of Jammu and Kashmir  
Revenue Department  
Civil Secretariat, Jammu/Srinagar**

**Notification**

**Srinagar, the 19<sup>th</sup> September, 2022.**

SO 449.- In exercise of the powers conferred by section 21 of the Haj Committee Act, 2002 read with rule 4 of the Jammu and Kashmir Haj Committee Rules, 2013, the Government, on the recommendation of the Committee constituted vide notification S.O 344 dated 20<sup>th</sup> July, 2022 hereby appoint Ms. Safeena Baig as Chairperson of the Haj Committee of the Union territory of Jammu and Kashmir.

The term of Chairperson shall be (03) years from the date of her appointment as member of the Haj Committee.

By Order of the Government of Jammu and Kashmir.

Sd/-

**(Vijay Kumar Bidhuri) IAS**

**Commissioner/ Secretary to the Government**

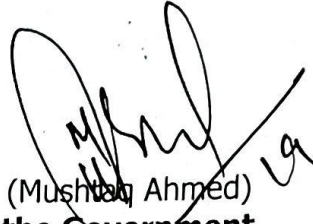
No. Rev/Haja/33/2022(174495)

Dated:- 19 -09-2022

Copy to the:-

01. Ld. Advocate General, J&K High Court.
02. All Financial Commissioners.
03. Director General of Police, J&K.
04. All Principal Secretaries to the Government.
05. Principal Resident Commissioner, New Delhi.
06. Principal Secretary to the Lieutenant Governor, J&K.
07. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
08. Joint Secretary, Ministry of Minority Affairs, Government of India.
09. Chief Electoral Officer, J&K.
10. All Commissioner/Secretaries to Government.
11. Divisional Commissioner Kashmir/Jammu.
12. Secretary to the Government General Administration Department.
13. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
14. Registrar General, J&K High Court.
15. Chief Executive Officer, Haj Committee of India, Mumbai.
16. All Deputy Commissioner of UT, J&K.
17. Director Information, J&K.
18. Executive Officer J&K UT Haj Committee for information of the Chairperson and members of Haj Committee.
19. Director, Archives, Archaeology and Museums, J&K.
20. Chief Executive Officer J&K Waqf Board.

- 21 General Manager, Government Press, Jammu/Srinagar with the request to publish the notification in the Govt. Gazette.
22. Private Secretary to Chief Secretary, J&K.
- 23 Private Secretary to Commissioner Secretary to the Govt, Revenue Department.
24. I/C Website Revenue Department.

  
(Mushaf Ahmed)

**Under Secretary to the Government**

19/10/2021

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